

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 162 OF 2016 & IA NO. 570 OF 2016
AND
APPEAL NO. 46 OF 2017

Dated: 16th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 162 OF 2016 & IA NO. 570 OF 2016

Amravati Power Transmission Co. Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

APPEAL NO. 46 OF 2017

Amravati Power Transmission Co. Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.08.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member